

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 7th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 229/2013 (M.A No. 736/2013, M.A No. 194/2014, M.A No. 211/2017, M.A No. 216/2017, M.A No. 363/2017, M.A No. 478/2017, M.A. No. 519/2017, M.A. No. 652/2017, M.A. No. 514/2018 & M.A. No. 1183/2018) (PH)	Giriraj Parikrama Sanrakshan Sansthan & Ors. Vs. Department of Environment & Forests & Ors.	Mr. M.C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Raghvendra Singh, AG with Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Mishra, Adv. for R – 5 Mr. V. K. Shukla, AAG with Mr. Dalsher Singh, Adv. Mr. Rachit Mittal, Adv. (LC) Mr. Manish Verma, Adv. Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan Ms. Disha Vaish, Adv. Mr. M.R. Shamshed, Adv. for UP Forest Department Mr. M. P. Shorawala, Adv. for Mathura Vrindaavan Development Authority Mr. Nikhil Borwankar, Adv. Mr. R.P.S. Sirohi, Adv. Mr. Smarhar Singh, Adv. Mr. Nikhil Borwankar, Adv. For Braj Foundation Mr. Rajesh Kumar Lawania, Adv. Mr. Sumeer Sodhi & Mr. Aman Nandrajog, Adv. Mr. Mukesh Verma, Adv. Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Rajkumar, Adv. for CPCB Mr. Anjani Kumar Mishra, Adv. Mr. Rakesh K. Mudgal, Adv.
2.	Original Application No. 280/2017 (M.A. No. 529/2017)	Dwarikadham-Radhika Dham Resident Welfare Trust Vs. Mathura-Vrindavan Development Authority & Ors.	Mr. Rajesh K. Lawania, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-7 Mr. Vishwajit Singh, Adv. for MVDA Mr. Rajesh K. Singh, Adv. for MoEF Mr. M. P. Shorawal, Adv.
3.	Execution Application No. 19/2018 IN O. A. No. 24/2016	Giriraj Parikrama Sanrakshan Sansthan Vs. State of Rajasthan & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh Khehar, Adv. Mr. Pradeep Misra & Mr. Daleep Kr. Dhayani, Adv. for UPPCB Mr. Shiv Mangal Sharma, AAG with Mr. Saurabhy Rajpal, Adv. for State of Rajasthan Mr. Rajesh K. Singh, Adv. for MoEF

FOR ADMISSION			
4.	M. A. No. 1310/2018 IN Original Application No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs for Applicant in M.A.
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 464/2017	Khushi Sewa Sanstha Vs. The State (Govt. of NCT of Delhi) & Ors.	Mr. Alamgir & Mr. Mohammad, Shadam, Advs. for Applicant Mr. Tarunvir S. Khehar, Adv. for R-1, 2 & 4 Ms. Priyanka Swami, Adv. for State of UP Mr. B. V. Niren, Adv. for CGSC Mr. Ravindra Kumar, Adv. for Noida Ms. Puja Kalra, Adv. for SDMC Mr. Dinesh Jindal, LO for DPCC Mr. Sameer Abhyankar, Adv.
6.	Execution Application No. 18/2018 IN O.A. No. 98/2017	Charvi Mehra & Anr. Vs. South Delhi Municipal Corporation & Anr.	Ms. Charvi Mehra & Ms. Krishika Mehra, Applicants in person Ms. Puja Kalra, Adv. for SDMC Ms. Sakshi Popli, Adv. for Delhi Jal Board Mr. Tarunvir Singh Khehar, Adv. for GNCTD
7.	Original Application No. 46/2018	Nuggehalli Jayasimha Vs. Government of NCT of Delhi	Mr. Pinaki Misra, Sr. Adv. with Mr. Aditya Singla, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. Mr. Balendu Shekhar, Adv. for EDMC Mr. Vinayak Gupta, Adv. for SDMC Mr. Sakshi Popli, Adv. for DPCC Ms. Puja Kalra, Adv. for North MCD Mr. Satish Kumar, Adv. for CPCB Mr. M. C. Sharma, Adv. for DUSIB Mr. Satish Kumar, Adv. for CPCB
8.	Appeal No. 85/2018 (M.A. No. 956/2018)	Wockhardt Hospitals Limited Vs. Maharashtra Pollution Control Board & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Sanjeev Kapoor Adv. for Applicant Mr. Mukesh Verma, Adv. for MPCB Mr. Preshit Surshe, Adv. for R-2 & 3 Mr. Shreyas Gacche, Adv. for R-4 Mr. P. K. Mullick, Adv. for R-5
9.	Original Application No. 159/2018	Lingam Nagar Welfare Association Vs. The Director of Town Planning, Chennai & Ors.	Mr. Amit Anand Tiwari, Adv. for Applicant Mr. Abdul Saleem & Mr. B. Sarvanan, Adv. Mr. R. Rakesh Sharma, Adv. for State of TN & PSPCB Mr. Balaji Srinivasan, Adv. for R-4
10.	Original Application No. 245/2018 (M.A. No. 776/2018)	Surajit Roy Vs. Union of India & Ors.	Mr. Pankaj Kapoor, Adv. for Applicant Mr. Balaji Chakraborty, Adv. Mr. Rahul Pratap, Adv. for MoEF Ms. Madhumita Bhattacharjee, Adv. for R-2 to 4, 7 & 8 Ms. Paushali Banerjee, Adv. for R-12 Mr. Krishnan Venugopal & Mr. Rajiv Bansal, Sr. Adv. with Mr. Aditya Kanodia, Adv. for R-15 Mr. Sachin Datta, Sr. Adv. with Mr. Nishat Ahmed, Adv. Mr. Rajiv Bansal, Sr. Adv.

11.	Original Application No. 247/2018	Ashok Singh Vs. State of U.P. & Ors.	Mr. Tejaswi Kumar Pradhan, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for UP Dr. Sandeep Singh, Adv. Mr. Pradeep Misra, Adv. for R-3 Mr. Akash Dixit, Adv. for R-4
12.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Advs. for R-4, 9 to 12 Mr. Gigi C. George, Adv. for MoEF & CC
13.	Original Application No. 348/2018	M/s Vaswani Whitefield Projects (P) Ltd. Vs. The Commissioner Bruhat Bengaluru Mahanagara Palike & Ors.	Mr. Mayank Bughani & Mr. Naveen Chawla, Advs. for Applicant Mr. Devraj, Adv. for R-1 & 2 Mr. Gigi C. George, Adv. for R-3
14.	Original Application No. 350/2018 (M.A. No. 830/2018)	Madicharla Satyanarayana & Anr. Vs. Union of India & Ors.	Mr. Sravan Kumar, Adv. for Applicant Mr. B. V. Niren, Adv. for R-2, 3 & 5 Mr. Vinayak Gupta, Adv. for MoEF Mr. Guntur Prabhakar, Adv. for State of AP Mr. Atul Jha, Adv. for State of Chattisgarh Mr. P. Venket Reddy, Adv. for R-6 Mr. Shashank Bajpai, Adv. for State of Odisha
15.	Original Application No. 374/2018	Charudatt Pandurang Koli & Ors. Vs. M/s Sea Lord Containers & Ors.	Mr. Sangramsingh R. Bhonsle & Mr. Siddharth A. Mehta, Advs. for Applicant Mr. Darpan Wadhwa, Adv. for R-1 & 2 Mr. Pinaki Misra, Sr. Adv. with Mr. Rajat Navet, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4 to 6
16.	M.A. No. 755/2018 IN Execution Application No. 14/2016	Atul Bharadwaj Vs. Himachal Pradesh Pollution Control Board & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Aditya Dhawan, Adv. for HPSEB Mr. Manish Kumar, Adv. for HP Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. Attin Shankar Rastogi, Adv. for MoEF
FOR HEARING			
17.	Original Application No. 500/2016 (M.A. No. 953/2016 & M.A. No. 849/2017)	Krishan Kumar Vs. Chief Secretary, Govt. of NCT, Delhi & Ors.	Mr. Sanjeev Gupta & Mr. Reahul Pandey, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1-5 Mr. Ankit Verma, Adv. for State of UP Ms. Puja Kalra, Adv. for North MCD Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Dinesh Jindal, LO for DPCC Mr. Akhil Sachar, Adv.
18.	Original Application No. 594/2016 (M.A. No. 1133/2016, M.A. No. 1218/2016 & M.A. No. 460/2017)	Akash Vashishtha Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. B. V. Niren, Adv. for CGWA Ms. Deep Shikha Bharti, Adv. State of UP Mr. M. P. Shorawala, Adv. for R-7 Mr. Anvesh Verma, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Ishwer Singh, Adv. for NMCG

			Mr. Attin Shankar Rastogi, Adv. Dr. C. V. Dharma, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Amit Khemka, Adv. Mr. Varun Thakur & Mr. Brajesh Pandey, Adv. for NMCG Mr. Nikhil Borwankar, Adv.
19.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 105/2018, M.A. No. 782/2018, M.A. No. 937/2018, M.A. No. 1163/2018 M.A. No. 1226/2018, M.A. No. 1299/2018 M.A. No. 1319/2018 & M.A. No. 1320/2018)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. Mr. D. K. Sharma, Adv. Mr. Pramod Kumar, Adv. Mr. Atif Suhrawardy, Adv. Mr. Yogesh Kumar, Adv.
20.	Original Application No. 661/2016	Nitin Ram Menon Vs. Asst. Conservator of Forest (Wild Life) Koyana & Ors.	Ms. Poonam Kumari, Adv. for Applicant Mr. Preshit Surshe & Mr. Tanaji Gaikwad, Adv. for State of Maharashtra Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Balendu Shekhar, Adv.
21.	Original Application No. 521/2017 (M.A. No. 1052/2017)	Federation of Association of Apartment Owners, Ghaziabad Vs. State of U.P. & Ors.	Mr. Prashant, Adv. for Applicant Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Vishwajit Singh, Adv. for GNN Mr. Raman Yadav, Adv. for GDA Mr. Gautam Singh, Adv.
CASES AT SR. NO. 22 to 25 WILL BE TAKEN-UP ON 08.10.2018 FOR HEARING			
22.	Original Application No. 680/2017 (M.A. No. 1335/2017)	Rajpal Vs. Mines and Geology Department, Govt. of Haryana & Ors.	Mr. Shanmuga Patro, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 6 Ms. Ritwika Nanda, Adv. for R-7 Mr. Manoj Chauhan, Adv. for R-8 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
23.	Original Application No. 776/2017 (M.A. No. 226/2018) (Earlier O.A.No. 177/2017)	Ashwini Kumar & Anr. Vs. Central Pollution Control Board	Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Mr. Pinaki Misra, Sr. Adv. with Mr. Anubhav Anand Aron, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. S. A. Zaidi, Adv. Mr. Anunaya Mehta, Adv.

			Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. Manish Kumar, Adv. for State of HP Mr. A. A. Aron, Adv. Mr. Deep Shikha Bharati, Adv. for State of UP
24.	Original Application No. 809/2017 (M.A. No. 1541/2017)	Rajeev Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Sanchit Garga & Mr. Anubhav Singh, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 to 4 Ms. Puja Kalra & Mr. Virender Singh, Advs. for SDMC
25.	Appeal No. 22/2018 (M.A. No.219/2018)	Undir Paryavaran Saurakhyan Manch & Anr. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Jai A. Denadrai, Adv. for State of Goa Mr. A. D. Bhohe, Adv. for R-2

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